NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 42/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES: Farukh Hatim Basrai

V/s.

The Tata Power Company Ltd & Ors

SECTION OF THE COMPANIES ACT: 58(4), 59 of the Companies Act 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

CP 42/58(4),59/NCLT/MB/MAH/2010

Owing to paucity of time, list this matter on 15.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)